

(7)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/182/2016  
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others  
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1)	Senior Counsel Mr. R Murari Arochama Iyer	Counsel for R2 & R3	
2.	R. VIDHYASHANKAR } R. ASHOK KUMAR }	Counsel For Petitioners	

**ORDER**

Counsel for petitioner present. Counsel for R1 & R4 and counsel for R2 & R3 are present. Counsel for petitioner stated that the signature of the petitioner is to be taken on the joint memo of compromise and prayed time for the same. Time extended at request. Put up on 26.09.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc